

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 2461
TO BE ANSWERED ON MARCH 05, 2020**

GAZETTE PUBLICATION

NO. 2461. SHRIMATI DARSHANA VIKRAM JARDOSH :

Will the MINISTER OF HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether any gazette is published in regard to various public records and decisions taken by the Government for the purpose of making amendments to them or bringing about some changes in them; and**
- (b) whether any scheme to publish them in the digital format is in the pipeline; and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

- (a) Yes, Sir. The Gazette of India is published in regard to various public records and decisions taken by the Government for the purpose of making amendments to bring about some changes in them.**
- (b) The scheme to publish Gazette in the digital format has already been implemented with effect from 1st October 2015.**

The Government have decided to switch to exclusive e-publishing of the Gazette of India by uploading Gazette notifications with effect from 1st October 2015 on the official website www.egazette.nic.in.
